

DISTRICT: NORTH					
Sl.no	Court	CNR No.	Penal Provision	Disposed on	Verdict
1	Ms Vandana, Ld. ASJ-05	DLNT01-000652-2013	363/323/376 IPC & 4/6 Pocso Act	29.11.2019	Acquitted
2		DLNT01-001144-2013	376/354 IPC	04.12.2019	Convicted
3		DLNT01-000651-2013	376(2g)/365/366/504 IPC & 4 Pocso Act	22.10.2019	Acquitted
4		DLNT01-000696-2013	363/366/452/376/506/34 IPC & 6 POCSO ACT	18.10.2019	Acquitted
5		DLNT01-000745-2013	363/366A/368/372 IPC & 17 POCSO ACT	29.11.2019	Convicted
6		DLNT01-000723-2013	376/323/506/34 IPC & 4 POCSO ACT	13.11.2019	Convicted
7		DLNT01-001200-2013	363/366/376 IPC & 4 POCSO ACT	30.11.2019	Acquitted
8		DLNT01-000584-2013	363/328/376(D)/342/506/34 IPC & 4/10/18 POCSO ACT	25.10.2019	Acquitted
9		DLNT01-000214-2013	376/366A IPC & 6 POCSO ACT	24.10.2019	Convicted
10		DLNT01-001668-2013	377/511 IPC & 10/18 POCSO ACT	25.11.2019	Convicted
11		DLNT01-001134-2014	354 IPC & 8 Pocso Act		Acquitted
12		DLNT01-000934-2014	354B/ 451 IPC & 8 POCSO ACT	21.11.2019	Convicted
13		DLNT01-0001221-2013	363/366/376 IPC & 4 POCSO ACT	09.10.2019	Acquitted
14		DLNT01-000683-2013	363/366/376(D)/341/506/34 IPC & 6 POCSO ACT	Kept on order of sentence for dated 08.10.2021	Acquitted
15		DLNT01-000809-2013	366A/342/328/354/354A/354B/308/506/120B/34 IPC & 10 Pocso Act	19.11.2019	Convicted
16		DLNT01-000396-2013	376/506 IPC & 3/4 POCSO ACT & 23/26 JJ Act	16.10.2019	Acquitted
17		DLNT01-000957-2014	363/366/376 IPC & 3/4 POCSO ACT	16.11.2019	Acquitted
18		DLNT01-001187-2014	363/366A/376(D)/377/342/506 IPC & 6/10 POCSO ACT	29.11.2019	Convicted
19		DLNT01-000230-2014	363/366A/328/376/109 IPC & 6/17 POCSO ACT	25.10.2019	Acquitted
20		DLNT01-000969-2014	363/376 IPC & 6POCSO ACT	23.10.2019	Acquitted
21		DLNT01-000018-2014	354 IPC & 8/10 Pocso Act	16.10.2019	Convicted
22	Sh. Neeraj Gaur Ld. ASJ-06	DLNT01-001194-2013	363/366 IPC & 6 POCSO ACT	16.12.2019	Acquitted
23		DLNT01-001053-2013	376(I) IPC & 6 POCSO ACT	31.10.2019	Convicted
24		DLNT01-000256-2013	363/376/506/109/201 IPC & 4 POCSO ACT	30.11.2019	Acquitted
25		DLNT01-000658-2014	342/354 IPC & 8 POCSO ACT	13.12.2019	Acquitted
26		DLNT01-000394-2013	354 IPC & 8 POCSO ACT	26.11.2019	Acquitted

27		DLNT01-000255-2013	376/363/342/506 IPC & 4 POCSO ACT	03.12.2019	Acquitted
28		DLNT01-000119-2014	354/452 IPC & 8 POCSO ACT	22.10.2019	Undergone
29		DLNT01-001590-2014	376 IPC & 6 POCSO ACT	19.10.2019	Acquitted
30		DLNT01-001734-2014	376/312/106/34 IPC & 4 POCSO ACT	20.12.2019	Acquitted
31		DLNT01-000316-2014	363/377/511 IPC & 8 POCSO ACT	24.12.2019	Convicted
32		DLNT01-001389-2014	342/354 IPC & 8 POCSO ACT	25.11.2019	Convicted
33		DLNT01-000771-2014	376(I) (2)/506 IPC & 4 POCSO ACT	06.12.2019	Acquitted
34		DLNT01-000853-2014	376D/363 IPC & 6 POCSO ACT	12.02.2020	Acquitted
35		DLNT01-000681-2014	376 IPC & 4POCSO ACT	16.10.2019	Acquitted
36			377/325/34 IPC & 6 POCSO ACT	30.11.2019	Acquitted
37		DLNT01-000475-2014	376 IPC & 6/10 POCSO ACT	02.12.2019	Acquitted
38		DLNT01-000217-2014	376/377 IPC & 6 POCSO ACT	16.12.2019	Acquitted
39		DLNT01-000527-2014	376/363 2(I) IPC & 6 POCSO ACT	30.10.2019	Convicted
40		DLNT01-001181-2014	376/363/511/323/34 IPC & 6/8 POCSO ACT	25.02.2020	Acquitted
41	Ms. Seema Maini, ASJ-01	DLNT01-000740-2013	376(2)(I)/451 IPC & 4/10 POCSO	30.11.2019	Acquitted
42		DLNT01-000183-2013	354/354A IPC & 10 POCSO	28.09.2019	Convicted
43		DLNT01-001528-2014	354A IPC & 8 POCSO	25.11.2019	Convicted
44		DLNT01-001491-2014		30.11.2019	Convicted
45			366/363/376/344/506IPC & 4 POCSO	23.10.2019	Acquitted
46	Mr. Manish Khurana, ASJ-01	DLNT01-000474-2014			Convicted
47	Mr. Vinay Singhal, ASJ-01	DLNT01-001339-2014	363,376(2)(i)& 6 POCSO ACT	09.03.2021	
48	Sh. Virender Kumar Kharta, ASJ-01	DLNT01-000115-2013	376(2)(F),384 & 6 POCSO ACT	03.12.2021	Convicted
49		DLNT01-000148-2013	376,506,323 & 6 POCSO ACT	04.12.2021	Acquitted
50		DLNT01-000740-2014	376/377/506 IPC & 4 POCSO ACT	20.01.2022	Acquitted
51		DLNT01-000274-2014	366A/376(2)(i)/376D IPC & 6 POCSO	29.01.2022	Acquitted
52		DLNT01-000338-2014	354/356/506 IPC & 12 POCSO ACT	29.01.2022	Convicted
53		DLNT01-000172-2013	363/376(III)/506/323 IPC & 6/8 POCSO ACT	05.02.2022	Acquitted
54		DLNT01-000977-2014	363/376 IPC & 4 POCSO ACT	26.03.2022	Convicted
55		DLNT01-000413-2014	376(2)(i)/354C/506 IPC & 6 POCSO ACT	08.04.2022	Convicted
56		DLNT01-000400-2014	363/376/506 IPC & 4 POCSO ACT	17.09.2022	Convicted
57	Sh. Amit Sahrawat, ASJ-01 (POCSO)	DLNT01-000185-2014	354a/509/323/34 IPC & 8/12 POCSO ACT	16.02.2024	Acquitted